

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5443
ANSWERED ON:23.04.2001
MOTOR VEHICLES ACT, 1988
ANANTA NAYAK

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government propose to amend the Motor Vehicles Act, 1988;
- (b) if so, the details of new provisions proposed to be incorporated in the New Motor Vehicles Act; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT & HIGHWAYS (INDEPENDENT CHARGE) (MAJOR GEN.(RETD
KHANDURI, AVSM)

(a): Yes, Sir.

(b)&(c): Suggestions from various quarters regarding changes in the Motor Vehicles Act , 1988 have been received and these are under examination with a view to undertake a comprehensive amendment of Motor Vehicles Act. No final view in this matter has yet been taken.